

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

**Dated: 04.09.2025**

**No. 2550A:** The Judicial Officer of the rank of Civil Judge (Junior Division) named in column no. 2 of the table given below is appointed as Judicial Magistrate 1<sup>st</sup> Class -cum- Addl. Civil Judge (Jr. Division) in the Judgeship to be stationed ordinarily at the place mentioned in column no. 3 of the table.

Further, in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub-Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the officer named below, the powers of Judicial Magistrate 1<sup>st</sup> Class for the district noted against her name in column no. 4 of the table.

<b>Sl. No.</b>	<b>Name of the Officer with designation and present place of posting</b>	<b>a) Designation at the new station b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.</b>	<b>Name of the District</b>
1	2	3	4
1.	Ms. Neha Niharika Assistant Registrar, B.S.L.S.A., Patna	(a) Judicial Magistrate (b) Patna (c) Patna	Patna

**By order of the High Court**  
**Sd/- P.K. Malik**  
**Registrar General**

**Memo No. 73752 - 73777 / Dated, Patna the 04.09.2025**

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna/ Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Officer on Special Duty, Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna/ Senior Programmer,

Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / The Principal District and Sessions Judge, Patna for information [and communication to the officer concerned.]

{Aforesaid officer is also vested with the powers of Additional Civil Judge (Junior Division) for the district noted against her name in column no. 4 of the table.}

(The officer appointed is directed to make over charge of her present assignment in consultation with Sri Abhinav Kumar, J.M. 1<sup>st</sup> Class-cum-Addl. Civil Judge (Jr. Division), Sitamarhi and join her new assignment soon thereafter.)

[-] For the Member Secretary, BSLSA.

{-} For the P.D.J. concerned.

(-) For the officer concerned.

  
Registrar General